

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5485  
ANSWERED ON:15.05.2007  
HUMAN TRAFFICKING  
Ahir Shri Hansraj Gangaram

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether National Human Rights Commission and National Commission for Women have expressed concern over girls and women trafficking for flesh trade in their reports;
- (b) if so, the details thereof;
- (c) whether the Government has decided to make an assessment in this regard on the social/economic aspect of this practice; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a)&(b) National Human Rights Commission undertook an Action Research on Trafficking in Women and Children and submitted the report on 24th August 2004 which gives the trend and dimensions relating to trafficking. The National Commission for Women is involved in the preparation of an Integrated Plan of Action to Prevent and Combat Human Trafficking with special focus on children in collaboration with National Human Rights Commission, Ministry of Women and Child Development, Ministry of Home Affairs and UNICEF.

(c)&(d) The study on "Girls/Women in Prostitution in India" (conducted between 2002-2004) sponsored by the Ministry of Women and Child Development report that there is a growing trend in the number of prostitutes in the country. The study estimates that there are 2.8 million prostitutes in the country of which 35.47% entered the trade before the age of 18 years.